

the State Government authorities and a self-contained proposal has been received from the State Government recently. The proposal has been made with a view to diverting some traffic to Alleppey during the fair weather season in order to improve the traffic position there. This is under examination in consultation with the Cochin Port Trust.

**Financial Assistance for Development of Alleppey T. D. Medical College, Kerala**

2807. SHRI VAYALAR RAVI:  
SHRI M. K. KRISHNAN:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the total amount spent by the Government for the development of Alleppey T. D. Medical College, Kerala after the taking over its management by the Government and the estimated investment in this institution during the next five years;

(b) whether the Government of Kerala has requested for any financial assistance from the Centre to management of this college and its estimation of this institution; and

(c) if so, the facts thereof and the steps taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) Since the taking over of this medical college by the Government of Kerala in 1967, the State Government have invested about Rs. 60 lakhs for development of the college and the associated Hospital for clinical teaching and also for administration of the college.

The State Government have prepared a master plan for the development of this college and it is estimated that about Rs. 4.5 crores will have to be invested in this college during the next five years.

(b) and (c). Yes, the Government of Kerala requested the Government of India for an annual grant of Rs. 12 lakhs to cover the loss arising from the abolition of capitation fees and reduction of tuition and special fees, and, also for a capital investment grant of Rs. 2 crores for the development of the college and its associated hospital.

Undergraduate medical education being in the State sector, there is no provision in the Central Health Plan for giving any assistance to State Governments for this purpose. Hence the Government of Kerala have been informed on the 3rd February, 1973, that the Government of India are unable to help in the matter.

**Birla Higher Secondary School, Kamlanagar, Delhi**

2808. SHRI S. C. SAMANTA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether 1400 students of the Birla Higher Secondary School, Kamlanagar, Delhi have been served with notice by the management of the school to make alternative arrangements for their studies with effect from the next academic year;

(b) whether similar notices have also been served on the members of the staff of the School terminating their services with effect from 30th April, 1973;

(c) if so, the reasons for serving such notices; and

(d) whether any alternative arrangements are being made for the students and staff of the School?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Yes, Sir. Students of non-employees of Birla Mills only have been asked to seek admission in other schools.